

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

(3)

OA/TA/MP. No. 199

J. P. S. Choudhary Versus 209

Date of Order	Orders
6.3.96	<p>02/04/96</p> <p>None present for the applicant. May be listed for admission on 8.5.96.</p> <p><i>[Signature]</i> (O. P. Sharma) Administrative Member</p> <p><i>[Signature]</i> (Gopal Krishna) Vice Chairman</p>
8.5.96	<p>None present for the applicant even though the case has been called twice. On the last date i.e. 6.3.1996, none was present for the applicant. The OA is dismissed for non-prosecution.</p> <p><i>[Signature]</i> (Ratan Prakash.) Member (J)</p>

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O.P.P. - 835
V.C.C. 5.5.96
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